श्रीमती कमला सिन्हा : मैडम वाईस चेयरमैन, श्रीमती अल्वा ने कई प्रश्न उठाए । एक तो यह कि जो मिनिस्ट्री वुमैन एड चाइल्ड डेवलपमेंट को डील करती थी, ह्यूमन रिसोर्स मिनिस्ट्री में, उसके बारे में मुझे कुछ नहीं कहना है । गवर्नमेंट ने जो किया है, मैं उसके बारे में कमेंट नहीं करने वाली हूं लेकिन नेशनल वुमैन कमीशन के बारे में मैं जरूर कमेंट करना चाहूंगी ।

महोदया, बारम्बार नेशनल वुमैन कमीशन के बारे में मीटिंग्ज हुई । सभी दलों के लोगों ने उसमें भाग लिया, देश भर के सभी वुमैन आर्गनाइजेशंस के प्रतिनिधियों ने उसमें भाग लिया, मैंने भी भाग लिया ...(व्यवधान)

श्रीयती मारग्रेट आल्वा : हम लोगों को नहीं बुलाया । आप तो उनकी पार्टी की हैं इसलिए आपको बुलाया । यही हम सोच रहे हैं कि हम लोगों को क्यों नहीं बुलाया ? आप डिबेट चाहती हैं तो डिबेट करा लीजिए ...(व्यवधान)

श्रीमती कमला सिन्हा : यह कोई पार्टी की मीटिंग नहीं थी । इस महीने के फर्स्ट वीक में भी एक बैठक हुई...(व्यवधान)

श्रीमती मारग्रेट आल्वा : कांग्रेस के लोगों को क्यों नहीं बुलाया ?

एक माननीय सदस्य : शायद पहले भी ऐसा कई बार हुआ हो ।

श्रीमती मारग्रेट आल्वा : कभी नहीं हुआ था । सबको बुलाते थे ।

श्रीमती कमला सिन्हा : महोदया, सुश्री गीता मुखर्जी की अध्यक्षता में एक बैठक बुलाई गई थी जिसमें ला सेक्रेटरी भी थीं और एक ब्लू प्रिंट तैयार हो चुका है और हम आशा करेंगे कि शायद इसी सेशन में वह बिल आ जाए ।

उपसभापति : वह सरकार को जवाब देना चाहिए ।

SHRIMATI MARGARET ALVA: Is it a reply from the Government or a question? What is happening, Madam?

THE DEPUTY CHAIRMAN: Now we are not discussing it.

श्रीमती सरला महेश्वरी (पश्चिमी बंगाल): माननीय उपसभापति महोदया, माननीय सदस्य श्रीमती मारग्रेट अल्वा ने अभी जो अपनी भावना प्रकट की हैं मैं उसके साथ अपने को सम्बद्ध करती हूं और इस बात से सहमत हूं कि महिलाओं के सवाल को राष्ट्र की मूल धारा के साथ जोड़ने के लिए जरूरी है कि मानव संसाधन मंत्रालय के साथ उसे जोड़ा जाए जैसा की हमेशा जोड़े जाने की मांग की जाती रही हैं, मैं चाहती हूं कि सरकार ने जो किया है, उस पर फिर से वह विचार करे और महिलाओं के विकास को सिर्फ फैमिली वैलफेयर के दृष्टिकोण से ही न देखे । इसीलिय मैं श्रीमती मारग्रेट आल्वा के साथ अपनी भावनाओं को सम्बद्ध करती हूं ।

Financial irregularities and corruption in Paradeep Phosphate Ltd.

SHRI PRAVAT KUMAR SAMANTARAY (Orissa): I am indeed grateful to the Chair for permitting me to speak for the first time in this august House.

I am going to remind this House that I am talking about a subject which was discussed in this House earlier and that it has turned to be so serious to Orissa. It is relating to a memorandum submitted to the hon. President of India and the Prime Minister of India on 25th September, 1986 by Paradeep Phosphate Ltd. Employees' Union, of which, I along with the Office bearers was the signatory. In this memorandum, it was pointed out that the maladministration, mismanagement, financial irregularities and serious corruption are existing in Paradeep Phosphate Ltd., a joint venture of the Government of

India and the Republic of Nauru. It was also established in the memorandum that certain high officials are responsible for the existing state of affairs in the Paradeep Phosphate Ltd. For that matter the Offices of the President and the Prime Minister have informed the union on 6th October, 1986 and September 1986 that appropriate actions have to be followed. On 26th November, 1986. Mr. G. C. Bhuyan then a Member of this House had raised this matter of public importance in this august House. In fact, after the discussion, the then Minister Mr. R. Prabhu had informed Mr. Bhuyan on 31st December, 1986 that his Government was inquiring into the allegations. Madam, nothing has happened so far. On 20th January, 1990 three prominent MPs of Lok Sabha from Orissa, two of whom are now Ministers of State in the Government of India have reminded the Deputy Prime Minister and Agriculture Minister about the existence of these corrupt officials and the state of affairs of Paradeep Phosphate Ltd. Sensing the danger of inquiry the management of Paradeep Phosphate Ltd., has removed fifty one employees including all the officials of the Union from service in the month of November, December and January, 90 without following any norms of service rules and even violated the Industrial Disputes Act and Code of Discipline going to the extent of de-recognising the union. Notice has been served on the Union. I would request, through you, the Minister that if this state of affairs is allowed to continue at Paradeep Phosphate Ltd., a joint venture, with whom a foreign Government is associated, I am afraid the union and its members cannot remain silent spectators. I am afraid the plant may be closed where Rs. 600 crores of Government of India's money having 51 per cent of equity share along with 49 per cent of NAUR-Government share will go to dust. This is not because of the workers about whom an appreciation has been mentioned in the annual report submitted by the Ministry for exceeding the targeted production. So workers cannot be made responsible. It is because of mismanagement by the officials running the Paradeep Phosphate Plant. I would remind the Government about the assurance given in this House by the Minister of Agriculture that he would take suitable action and expedite the process of enqiry to find out the culprits and punish under the rules available in this country. Thank you.

Need to Build a Parallel Bridge to the existing Zuari Bridge in Goa

SHRI JOHN F. FERNANDES (Goa): Madam Deputy Chairman, thank you for permitting me to make this special mention. We all must be aware about the major tragedy that occurred in our country in 1986 with the collapse of Mandovi bridge in Goa, cutting a major link on the National Highway No. 17. We have one more similar bridge on river Zuari in Goa on the same National Highway, which is likely to face the same tragedy as both these bridges are of the cantilever type. This bridge is hardly seven years old and it has been recently tendered for major repair works at an estimated cost of Rs. 3.5 crores.

Since the collapse of Mandovi bridge, the Central Government has so far spent Rs. 5.6 crore to maintain water transport on this river besides exorbitant cost of construction of new bridge and rehabilitation of the old bridge.

I would sincerely appeal to the Government to give a serious thought to construct a new parallel bridge on river Zuari before it is too late and thus save wasteful expenditure for the Government. Thank you.